

serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1965, subject to the other provisions of the said Act and the Rules made thereunder."

**Mr. Speaker:** The question is:

"That in pursuance of sub-section (1) (i) of Section 12 of the National Cadet Corps Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1965, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted.*

12.54½ hrs.

#### KERALA BUDGET, 1965-66

**The Minister of Finance (Shri T. T. Krishnamachari):** Sir, I beg to present a statement\* of the estimated receipts and expenditure of the State of Kerala for the year 1965-66.

12.55 hrs.

#### RAILWAY BUDGET—GENERAL DISCUSSION—contd.

**Mr. Speaker:** We will take up general discussion of the Railway Budget. We have got 6 hours and 55 minutes more.

**Shri Nesamony (Nagercoil):** Mr. Speaker, I am thankful to the Railway Minister for the speed with which the Pamban Bridge which had been washed away by the tidal waves had been restored and reconstructed. We had

our misgivings whether in such a short period of time this could be done. Our engineers are to be congratulated for their good job in reconstructing this bridge and restoring communications to Rameswaram.

On reading through the budget speech of the Railway Minister, I find that he had referred to the new lines which will be constructed in the future, one of them being from Tinnevely to Kanyakumari and Trivandrum. It has been included in the Fourth Plan. The surveys are over, project exports are being finalised. The execution of this line is conditional upon two things: resources available in the Fourth Plan and the priority allotted to the execution of this work. I am at a loss to know why they mention the priority of the execution of this line. The State Governments of Kerala and Madras have urged upon the Central Government to have the line executed as early as possible. Several times representations had been made on the floor of the House that this line runs through a backward area and it is very necessary for the progress of that area. Industries are not being started because industrialists say it is not possible to start any industry here because there are no means of communications. On the other hand, Government says that priority could be granted only if there was industrial development. We are moving in a vicious circle. Apart from the State Governments, all the local bodies and the municipalities in this area have urged upon the Government the necessity of executing this line as early as possible. There are two monazite factories in this area. They produce ilminite and monazite and other mineral sands. The ilminite produced in this area is exported to foreign countries. The cost of production and transport is such that we were not able to compete successfully with the foreign

\*Presented with the recommendation of the President.